

[*Translation*]

Bye-Pass on N.H. No. 33 at Ranchi

3725. SHRI RAM TAHAL CH-
 OUDHARY: Will the Minister of SURFACE
 TRANSPORT be pleased to state:

(a) whether the Government have car-
 ried out any survey to construct a bye-pass
 on National Highway No. 33 at Ranchi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
 MINISTRY OF SURFACE TRANSPORT
 (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) An estimate for feasibility study of
 Ranchi Bypass has been received about
 which clarifications are awaited from the
 State Government.

**Assistance to SCs/STs and Backward
 Classes**

3726. SHRI NAWAL KISHORE RAI:

Will the Minister of FINANCE be pleased to
 state:

(a) whether the Government have for-
 mulated any scheme to provide assistance
 or bank loans to the Scheduled Castes/
 Scheduled Tribes and other backward
 classes for removing poverty in various
 states during the years 1992-93;

(b) if so, the details thereof; and

(c) the amount proposed to be spent by
 the Government on this scheme during
 1992-93, State-wise?

THE MINISTER OF STATE IN THE
 MINISTRY OF FINANCE (SHRI DALBIR
 SINGH): (a) to (c). The Public Sector Banks
 are under instructions of the Government
 and Reserve Bank of India (RBI) to extend
 financial assistance to weaker sections of
 the society and to Scheduled Castes (SC)/
 Scheduled Tribes (ST) beneficiaries on an
 ongoing basis. In the various schemes/pro-
 grammes of the Government to promote
 self-employment ventures, the following
 targets have been prescribed for weaker
 sections of the society and SC/ST benefi-
 ciaries in the matter of lending by Public Sec-
 tor Banks:

1. Weaker Sections	10% of net bank credit to weaker sections. SC/ ST form part of Weaker Sections
2. Differential Rate of interest at % rate of Interest (DRI)	1% of net bank credit of previous years advances, out of which 40% should be the share of SC/ST.
3. Integrated Rural Development Programme (IRDP)	5% of the amount and accounts should be for SC/ST.
4. Self Employment Programme for Urban Poor (SEPUP)	30% of the amount and account should be for SC/ST
5. Self Employment Scheme for Educated Unemployed (SEEUY)	30% of the beneficiaries should be SC/ST

The Integrated Rural Development Programme (IRDP) is the major programme of the Government to assist selected families of target groups in rural areas to cross the poverty line by taking up self-employment ventures. For the year 1991-92 Department of Rural Development of the Government, which administers the IRDP, have allocated a target of 22,51,519 families to the various states and made the budgetary allocations of Rs. 703.61 crores which will be shared equally by Central and State Government. Targets haven't yet been finalised by the Department of Rural Development for IRDP Programme for the year 1992-93.

[English]

ADB Loan for Power Project in Calcutta

3727. SHRI S.B. SIDNAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Asian Development Bank (ADB) has approved loan for 500 mw. electric power expansion project in Calcutta;

(b) if so, the amount of loan to be received in this regard and the terms of repayment;

(c) whether the loan is being paid with guarantee of the Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Yes, Sir. The Asian Development Bank (ADB) has approved a loan of US \$ 32 million at a variable interest rate of 6.58% per annum for financing 2x250 mw. **Budge Budge Power Station of the Calcutta Electric Supply Corporation (CESC).**

(c) No, Sir.

(d) ADB private sector loans do not require to be guaranteed by the Government.

Utilisation of Allocated Money

3728. SHRI ARJUN CHARAN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government establishments and undertakings spend a large part of the allocated funds during the period close to the end of the financial year on unnecessary items just for the sake of spending whole of the allocated funds:

(b) whether a large amount is spent on providing fresh furnishings etc. to the officers; and

(c) if so, the steps proposed to be taken by the Government to answer that funds are spent only on the minimum and most needed items which may contribute maximum utility to the establishment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) Government have issued instructions from time to time to avoid rush of expenditure during the last quarter of the financial year. For this purpose, the Financial Advisers have been asked to review expenditure on month to month basis so that the expenditure is spread throughout the year and no rush of expenditure takes place during the end of the financial year to utilise the budget provisions.

(b) and (c). As a part of economy measures, Government has also placed restrictions on purchase of furniture and furnishings. To ensure Government funds are not frittered on unnecessary items, curbs have been imposed on travel, conferences, fuel, publications etc. Ministries have also been requested to prioritise their schemes/activities/so that those at the bottom of the